

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 321/MP/2022

Subject : Petition under Section 79 of the Electricity Act 2003 read with Regulation 14 & 15 of the Central Electricity Regulatory Commission (Terms and Conditions of Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 challenging the non-grant of REC Certificate.

Date of Hearing : 13.4.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Sh. Suryakant Gupta
Proprietor M/s Rajaram Maize Products Solar Power Division

Respondent : National Load Despatch Centre (NLDC)

Parties Present : Shri Kailash Chand Saini, NLDC
Shri Gajendra Sinh, NLDC

Record of Proceedings

None was present on behalf of the Petitioner when the matter was called out. However, in order to give one more opportunity of oral hearing to the Petitioner, the Commission adjourned the matter.

2. The Petition shall be listed for 'admission' hearing on 19.7.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**